

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 17th day of Nov 2005.

Review Application No. 75 of 2005
IN
Original Application No. 302 of 2005

Hon'ble Mr. K.B.S. Rajan, Member (J)
Hon'ble Mr. A.K. Singh, Member (A)

Arjun LalApplicant

By Adv: Sri A.K. Srivastava

V E R S U S

Union of India & OthersRespondents.

By Adv: NIL

O R D E R

By K.B.S. Rajan, JM

Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1997 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed, under circulation itself.